

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.20
C.P.No.34/BB/2019

IN THE MATTER OF:

Sri Sridhar Somashekar & Anr. ... Petitioners
Vs.
M/s. Vinyas Constructions Pvt. Ltd. & Ors. ... Respondents

Order under Section 241-242 of Companies Act, 2013

Order delivered on: 02.05.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Rajath Francis
For the R-1, 2 & 4 : Shri B.C.Thiruvengadam, Sr. Counsel with
Ms. B.T.Ramya

ORDER

1. Heard the Ld. Counsel appearing for the Petitioner and the Ld. Sr. Counsel appearing for the Respondent Nos.1, 2 & 4.

2. Order Reserved.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Shruthi